

VINOD KUMAR SINGH
M.L.A. BAGODAR

(2) That I give hereinbelow the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S. No.	Description	Self	Spouse(s) Name(s):	Dependent-1 Name:	Dependent-2 Name:	Dependent-3, etc. Name:
(i)	Cash	Rs. 4610.00	Poiti Shikha	Paxicchi	Utkarsh	
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	B.O.I. Bagodar Rs. 7611.00 SBI RANCHI 2891.56	S.B.I. Bagodar Rs. 2335.00	—	—	
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	
(iv)	Other Financial instruments NSS, Postal Savings, LIC, Policies, etc.	—	SAHARA STAR PLUS Rs. 19000.00	—	—	
(v)	Motor Vehicles (details of make, etc.)	Bolexo Six Jeep 2008 MODEL	—	—	—	
(vi)	Jewellery (give details of weight and value)	—	Gold-80g. Silver-50g.	—	—	
(vii)	Other assets, such as values of claims / interests	One NP Bore 315 S.B. Rifle	—	—	—	

Note : Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependent here means a person substantially dependents on the income of the candidate.

Vinod
26.2.11